

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**OA NO. 475 of 2025**

**IN THE MATTER OF:**

**RESIDENTS WELFARE ASSOCIATION PREM NAGAR (REGD)**

**...APPLICANT**

**VERSUS**

**STATE OF U.P & ORS.**

**...RESPONDENT(s)**

**INDEX**

<b>S.NO</b>	<b>PARTICULARS</b>	<b>PG. NO</b>
<b>1.</b>	RESPONSE ON BEHALF OF RESPONDENT NO.6 IN COMPLIANCE OF THE ORDER DATED 18.12.2025 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL.	
<b>2.</b>	A COPY OF THE LETTER DATED 21.12.2024 HAS BEEN ANNEXED HERewith AS ANNEXURE R- 1.	
<b>3.</b>	A COPY OF THE NOTIFICATION DATED 07.01.2020 AND REPORT DATED 14.07.2025 HAS BEEN ANNEXED HERewith AS ANNEXURE-R 2.	

THROUGH COUNSEL

A handwritten signature in black ink, appearing to read 'Bpsjadon', enclosed within a circular scribble. A long horizontal line extends from the right side of the signature.

BHANWAR PAL SINGH JADON  
STANDING COUNSEL FOR THE STATE OF U.P.

[EMAIL-bhanwar09jadon@gmail.com](mailto:bhanwar09jadon@gmail.com)

PHONE NO.-6375115224

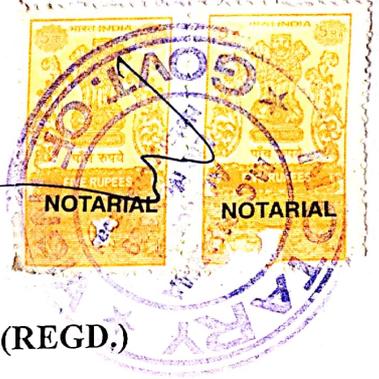
DATE: - 20.03.2026

PLACE: - NOIDA

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

OA NO. 475 OF 2025



IN THE MATTER OF:

RESIDENTS WELFARE ASSOCIATION PREM NAGAR (REGD.)

....APPLICANT

VERSUS

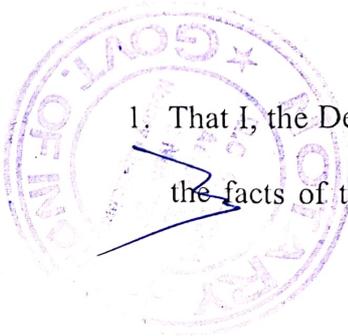
UNION OF INDIA & ORS.

...RESPONDENT(s)

RESPONSE ON BEHALF OF RESPONDENT NO. 6 IN COMPLIANCE OF  
THE ORDER DT. 18.12.2025 PASSED BY THE HON'BLE NATIONAL  
GREEN TRIBUNAL, NEW DELHI

I, ISHA TIWARI... aged about 36... years D/o AKHESH S. TIWARI  
presently posted as DEO GHAZIABAD..... do hereby  
solemnly affirm and state on oath as under:

1. That I, the Deponent in the above captioned matter am fully conversant with  
the facts of the case and is competent and authorized to swear the present



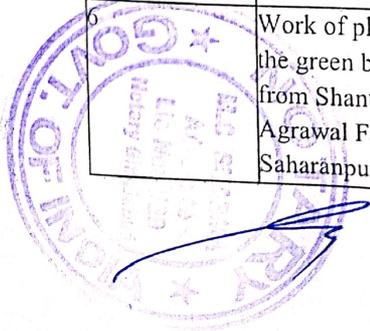
response.

2. That I state that the contents of the response have been drafted by my counsel on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.

### I. BACKGROUND OF THE MATTER

3. That in the present matter, the applicant has alleged that there is a green belt on the following stretches of the national highway:-

S.No.	Name of Work	Total Estimated cost (in Lakh)	Bid Security (EMD) in Lakh	Cost of Bid document including GST (in Rupees)	Period of Completion including rainy season
4	Work of planting grass in the green belt available from Tirupati Marble to Dhannuram Sweets via Balramnagar Gate on Delhi Saharanpur Road	32,62,970.00	3,56,297.00	4,248.00	01 Month
5	Work of planting grass in the green belt available from Dhannuram Sweets to Pushta Chowki on Delhi Saharanpur Road	36,10,021.00	3,61,002.00	4,248.00	01 Month
6	Work of planting grass in the green belt available from Shantinagar Gate to Agrawal Factory on Delhi Saharanpur Road	29,80,400.00	2,98,040.00	3,540.00	01 month



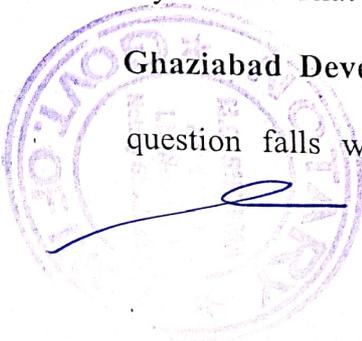
4. That the present matter was last listed for hearing on 18.12.2025, wherein the Hon'ble Tribunal directed as under:

*"1. Only the Respondents No. 1, 6, 7, 9, 10 and 12 are represented today.*

*Learned Counsel for these Respondents seek four weeks' time to file the reply."*

## II. CLARIFICATION REGARDING COMPLAINTS SUBMITTED BY THE APPLICANT

5. That it is most respectfully submitted that certain allegations have been made by the applicant that complaints submitted by the applicant before various authorities were disposed of by Respondent No. 6 without taking any action. That the said allegations are **factually incorrect and misleading**, as the complaints referred to by the applicant were **never dealt with or disposed of by Deponent or by the Forest Department.**
6. That the applicant has alleged that a complaint dt. 30.08.2024 during Tehsil Diwas was submitted to the Deponent, which was allegedly disposed of by Deponent vide letter dt. 30.08.2024 (**Annexure A-8 of OA**) without taking any action. That it is submitted that the the said letter was issued by the **Ghaziabad Development Authority (GDA), Ghaziabad**, as the land in question falls within the jurisdiction and ownership of the Ghaziabad



Development Authority and accordingly the disposal of the complaint was carried out by the said authority.

7. That further the applicant has alleged that a complaint through the **Integrated Grievance Redressal System (IGRS)** on **25.11.2024**, addressed to Deponent, which was allegedly disposed of stating that the matter pertains to the **Public Works Department**. That it is respectfully submitted that the complaint submitted through **IGRS** was not forwarded to the **Forest Department or Deponent**. That the said complaint was forwarded to and dealt with by the **Ghaziabad Development Authority, Ghaziabad**, which issued the disposal communication vide letter dt. 21.12.2024 (**Annexure A-10 of the OA**).

A Copy of the letter dt. 21.12.2024 has been annexed herewith as **ANNEXURE R-1**.

8. That in another point of the application, it has been alleged that the applicant again submitted a complaint through IGRS on 17.03.2025; which was disposed of vide letter dt. 11.04.2025 (**Annexure A-13 of the OA**) without any action. That it is respectfully submitted that the said letter dt. 11.04.2025 was also issued by the Ghaziabad Development Authority, Ghaziabad, and not by the Forest Department. That the said complaint was forwarded to the

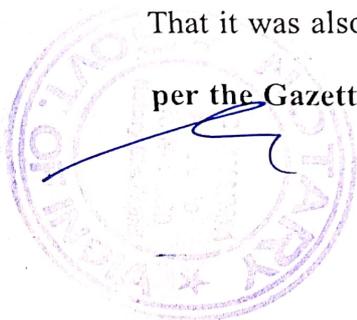


Ghaziabad Development Authority, as the subject matter of the complaint relates to land falling within its jurisdiction. That accordingly, the disposal of the complaint was carried out by the Ghaziabad Development Authority, and Forest Department had no role in the disposal of the said grievance.

### III. INSPECTION AND FINDINGS REGARDING ALLEGED TREE

#### CUTTING AT DPS PUBLIC SCHOOL, LONI

9. That the applicant has referred to a complaint dated **11.06.2025** regarding alleged cutting of trees in the premises of **DPS Public School, Loni**. That the complaint alleged that **two green neem trees and about 5-8 other trees had been cut** within the premises of the said school. That the said complaint was received in the office of the Forest Department and was duly examined. That thereafter the matter was referred for inspection and **a field inspection was carried out on 21.06.2025** by the Range Forest Officer, Ghaziabad. That the **Range Forest Officer, Ghaziabad submitted a detailed written report dated 14.07.2025**, wherein it was reported that **cut trees of Ashok and Bakain species were found at the site**. That it was further reported that the land on which the trees were located **belongs to DPS Public School, Loni**. That it was also reported that **Ashok and Bakain are exempted species as per the Gazette Notification dt. 07.01.2020**, and therefore **no penal action**



was legally permissible under the U.P. Protection of Trees Act, 1976. That accordingly, based on the report of the Range Forest Officer, no further legal action has been initiated under the applicable statutory provisions.

A Copy of the notification dt. 07.01.2020 and the report dt. 14.07.2025 has been annexed herewith as ANNEXURE R-2.

10. Hence, the present response is being submitted for the kind perusal of this Hon'ble Tribunal. It is prayed that the same be taken on record.

  
DEPONENT

VERIFICATION

Verified at on this \_ day of March, 2026, that the contents of the above affidavit from paragraphs 1 to 11 are believed to be true and correct to the



best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

  
DEPONENT

11/8/2022  
ATTEST  
No. 257  
Certified  
Notary Public  
Notary General  
11/2/22



कार्यालय प्रभागीय निदेशक सामाजिक वानिकी प्रभाग, गाजियाबाद।

पत्रांक: 3960/35-3, दिनांक, गाजियाबाद 10 मार्च, 2026

सेवा में

श्री भवरपाल जादौन,  
स्थायी अधिवक्ता, उत्तर प्रदेश सरकार,  
माननीय एन0जी0टी0, नई दिल्ली।

विषय:- Original Application No. 475/2025 Resident Welfare Association Prem Nagar Vs Union Of India And Ors. में प्रतिवादी सं0-6 का प्रतिउत्तर।

महोदय,

अवगत कराना है कि Original Application No. 475/2025 With I.A. No. 616/225 Resident Welfare Association Prem Nagar Vs Union Of India And Ors. प्रकरण में बिन्दु सं0-6 पर उत्तर प्रदेश राज्य बनाम प्रधान मुख्य वन संरक्षक और विभागाध्यक्ष, उ0प्र0 लखनऊ को पार्टी बनाया गया है।

उक्त प्रकरण के क्रम में अवगत कराना है कि प्रकरण मुख्यतः NH-709 B Delhi-Saharanpur Road के दोनो ओर के ग्रीन बेल्ट क्षेत्र पर अतिक्रमण के सम्बन्ध में है। उक्त प्रकरण की रिट में बिन्दु सं0-m, बिन्दु सं0-o, बिन्दु सं0-r तथा बिन्दु सं0-u पर प्रतिवादी सं0-6 पर का उल्लेख किया गया है।

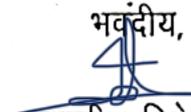
- बिन्दु सं0-m में यह उल्लेखित किया गया है कि आवेदककर्ता द्वारा दिनांक 30.08.2024 को तहसील दिवस में उक्त प्रकरण में एक शिकायत दी गयी थी जिसको प्रतिवादी सं0-6 के द्वारा बिना कोई कार्यवाही किये निस्तारित कर दिया गया था। उक्त कथन के सम्बन्ध में Annexure- A-8 के रूप में प्रार्थना के निस्तारण का पत्र भी लगाया गया है (संलग्नक-1)। अवगत कराना है कि जो पत्र Annexur में लगाया गया है वो पत्र गाजियाबाद विकास प्राधिकरण, गाजियाबाद द्वारा निस्तारण किया गया है। चूंकि उक्त भूमि गाजियाबाद विकास प्राधिकरण, गाजियाबाद से सम्बन्धित है; अतः उक्त शिकायत गाजियाबाद विकास प्राधिकरण, गाजियाबाद को प्रेषित की गयी थी और उनके द्वारा शिकायत का निस्तारण करके पत्र लिखा गया है। यह पत्र प्रतिवादी सं0-6 प्रधान मुख्य वन संरक्षक और विभागाध्यक्ष, उ0प्र0 लखनऊ महोदय द्वारा नहीं लिखा गया है और न ही यह पत्र कभी भी वन विभाग को प्रेषित किया गया था।
- बिन्दु सं0-o में पुनः यह लिखा गया है कि आवेदनकर्ता द्वारा आई0जी0आर0एस0 के माध्यम से प्रतिवादी सं0-6 को दिनांक 25.11.2024 को शिकायत प्रेषित की गयी थी और उन्होंने शिकायत को यह कहकर निस्तारण कर दिया गया कि प्रकरण लोक निर्माण विभाग से सम्बन्धित है। उसके साथ में Annexure- A-10 के रूप में पत्र भी साक्ष्य के रूप में लगाया गया है (संलग्नक-2)। अवगत कराना है कि आई0जी0आर0एस0 की शिकायत गाजियाबाद विकास प्राधिकरण, गाजियाबाद को प्रेषित की गयी थी न की वन विभाग को एवं उक्त पत्र का निस्तारण भी गाजियाबाद विकास प्राधिकरण, गाजियाबाद द्वारा किया गया है न कि प्रतिवादी सं0-6 के द्वारा।
- बिन्दु सं0-r में यह उल्लेखित किया गया है कि प्रतिवादी सं0-6 को पुनः आई0जी0आर0एस0 के माध्यम से दिनांक 17.03.2025 को पत्र प्रेषित किया गया था जिसको दिनांक 11.04.2025 को बिना किसी कार्यवाही के निस्तारित किया गया। Annexure- A-13 के रूप में पत्र भी साक्ष्य के रूप में लगाया गया है (संलग्नक-3)। अवगत कराना है कि उक्त पत्र भी गाजियाबाद विकास प्राधिकरण, गाजियाबाद के द्वारा लिखा गया है। चूंकि

शिकायत गाजियाबाद विकास प्राधिकरण, गाजियाबाद को प्रेषित की गयी एवं उनसे सम्बन्धित थी, अतः उसका निस्तारण गाजियाबाद विकास प्राधिकरण, गाजियाबाद द्वारा किया गया। प्रतिवादी सं०-6 को आई०जी०आर०एस० के माध्यम से न कोई पत्र प्रेषित किया गया था, ना ही प्रतिवादी सं०-6 के द्वारा कोई प्रकरण निस्तारित किया गया है।

- बिन्दु सं०-u में यह उल्लेखित किया गया है कि दिनांक 11.06.2025 को एक शिकायत डी०पी०एस० पब्लिक स्कूल, लोनी के खिलाफ प्रेषित की गयी थी जिसमें डी०पी०एस० पब्लिक स्कूल में 2 हरे नीम के पेड़ और 5-8 अन्य पेड़ों को काटने की शिकायत की गयी थी। उक्त पत्र इस कार्यालय में प्राप्त हुआ था एवं दिनांक 21.06.2025 को उक्त प्रकरण की जांच क्षेत्रीय वनाधिकारी, गाजियाबाद द्वारा की गयी। क्षेत्रीय वनाधिकारी, गाजियाबाद ने दिनांक 14.07.2025 को लिखित में अपनी आख्या उपलब्ध करायी थी जिसमें उनके द्वारा उल्लेखित किया गया था कि मौके पर अशोक एवं बकैन के कटे वृक्ष पाये गये थे। चूंकि भूमि का स्वामित्व डी०पी०एस० पब्लिक स्कूल, लोनी का है और बकैन एवं अशोक के वृक्ष छूट प्रजाति में आते हैं; अतः वन संरक्षण अधिनियम 1976 के अन्तर्गत कोई कार्यवाही सम्भव नहीं थी। क्षेत्रीय वनाधिकारी, गाजियाबाद की आख्या संलग्न है (संलग्नक-4)।

अतः Original Application No. 475/2025 के सापेक्ष प्रतिवादी सं०-6 की ओर से अभिकथन आपको आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक-उपरोक्तानुसार।

भवदीय,  
  
प्रभागीय निदेशक,  
सामाजिक वानिकी प्रभाग,  
गाजियाबाद।

158  
58

संलग्नक : 1

ANNEXURE-A-8

KAS 118



# गाजियाबाद विकास प्राधिकरण

गाजियाबाद

(I.S.O. 9001:2008 एवं I.S.O. 14001:2004 प्रमाणित संस्था)

पत्रांक 658/उद्यान/24

दिनांक 30/08/2024

सेवा में,

अपर जिलाधिकारी,  
गाजियाबाद।

विषय:- सम्पूर्ण समाधान दिवस में प्राप्त शिकायत सन्दर्भ संख्या-30102824000683 दिनांक 17.08.2024 के सम्बन्ध में।

महोदय,

उपरोक्त विषयक श्री राशिद अली वारसी, निवासी-आर0डब्ल्यू0ए0 प्रेमनगर रेजीडेन्स वैलफेयर एसोसिएशन, म0न0-707, वारसी भवन, निकट 20 फुटा रोड, प्रेमनगर लोनी, जिला गाजियाबाद के तहसील दिवस प्रत्यावेदन क्रम संख्या 30102824000693 दिनांक 17.08.2024 के क्रम में निस्तारण आख्या निम्नानुसार है।

सुनने वाले/जांच अधिकारी का नाम	- श्री सुधीर कुमार
सुनने वाले/जांच अधिकारी का पदनाम	- उद्यान सुपरवाइजर
सुनने वाले/जांच अधिकारी का मोबाइल नम्बर	- 9711384359
जिसे सुना गया उसका नाम एवं पता	- श्री राशिद अली वारसी, निवासी-आर0डब्ल्यू0ए0 प्रेमनगर रेजीडेन्स वैलफेयर एसोसिएशन, म0न0-707, वारसी भवन, निकट 20 फुटा रोड, प्रेमनगर लोनी, जिला गाजियाबाद 201102।
जिसे सुना गया उसका मोबाइल नम्बर	- 9350220035
स्थान जहाँ सुना गया	- गाजियाबाद विकास प्राधिकरण, गाजियाबाद।
सुनवाई का दिनांक	- 29.08.2024
अधिकारी की आख्या	- तहसील दिवस के अन्तर्गत प्राप्त शिकायती पत्र के क्रम में सादर अवगत कराना है कि प्रश्नगत स्थल नगर पालिका परिषद्, लोनी के अन्तर्गत आता है। उक्त प्रकरण पर कार्यवाही नगर पालिका परिषद्, लोनी द्वारा की जानी अपेक्षित है। प्राधिकरण स्तर पर कोई कार्यवाही अपेक्षित नहीं है।
आख्या संलग्नित करें।	- आख्या प्रेषित है।

महदीय

4  
30/8/24  
(आतोक रंजन)  
प्रभारी उद्यान

पृष्ठांक सं०-  
प्रतिलिपि:-

/उद्यान/24

दिनांक...../...../2024

- श्री राशिद अली वारसी, निवासी-आर0डब्ल्यू0ए0 प्रेमनगर रेजीडेन्स वैलफेयर एसोसिएशन, म0न0-707, वारसी भवन, निकट 20 फुटा रोड, प्रेमनगर लोनी, जिला गाजियाबाद 201102 को सूचनार्थ।

Am...  
//TRUE COPY//

(आतोक रंजन)  
प्रभारी उद्यान

**GHAZIABAD DEVELOPMENT AUTHORITY GHAZIABAD**  
(I.S.O. 9001:2008 and I.S.O 14001:2004 certified organization)

Letter No.658/ Garden/24

Dated: 30.08.2024

To,

Additional District Magistrate,  
Ghaziabad.

**Sub:-** Regarding complaint reference number-30102824000693 dated 17.08.2024 received in complete solution day.

Sir,

Regarding the above subject, the disposal report in the order of Tehsil representation number 30102824000693 dated 17.08.2024 of Shri Rashid Ali Warsi, resident RWA Premnagar Residents Welfare Association, H.NO.707, Warsi Bhawan, Near 20 Foota Road, Prem Nagar, Loni, District Ghaziabad, is as follows;

Name of hearing/investigation officer	Mr. Sudhir Kumar
Designation of Hearing/Inquiry Officer	Garden Supervisor
Mobile Number of the investigation officer	9711384359
Name and address of the person who was heard	Shri Rashid Ali Warsi, Resident-RWA Premnagar Residents Welfare Association, H.No.707, Warsi Bhawan, Near 20 Foota Road, Premnagar Loni, District Ghaziabad 201102.
Mobile number of the person who was heard	9350220085
Place where heard	Ghaziabad Development Authority, Ghaziabad.
Date of hearing	29.08.2024

160  
60

Officer's report	In the. Sequence of complaint letters received during Tehsil Day, it is respectfully informed that the place in question comes under Nagar Palika Parishad, Loni. Action on the said matter is required to be taken by Nagar Palika Parishad, Loni. No action is required at the authority level.
Attach the report	The report has been sent.

Sincerely  
Sd/- (Alok Rajan)  
In-charge Garden

Endorsement No.:- /garden/24 Date. /2024

Copy:-

1. Shri Rashid Ali Warsi, Resident-RWA Premnagar Residents Welfare Association, H. No.707, Warsi Bhawan, Near 20 Foota Road, Premnagar Loni, District Ghaziabad 201102 for information.

Sd/- (Alok Ranjan)  
In charge Garden



//TRUE TRANSLATED COPY//



# गाजियाबाद विकास प्राधिकरण

विकास पथ, गाजियाबाद।

I.S.O.-9001-2015 एवं I.S.O.-14001-2015 प्रमाणित संस्था

पत्रांक :

/4/ई0ई0जोन-8/2024

दिनांक:

सेवा में,

जिलाधिकारी,  
गाजियाबाद।

**विषय:** समन्वित शिकायत निवारण प्रणाली, उत्तर प्रदेश का आई.जी.आर.एस. सन्दर्भ संख्या-  
20014024019522 दिनांक 25.11.2024 के निस्तारण के संबंध में।

महोदय,

कृपया उपरोक्त विषयक श्री राशिद अली वारसी, निवासी-लोनी के आई0जी0आर0एस0 सं0-20014024019522 दिनांक 25.11.2024 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से दिल्ली-सहारनपुर मार्ग पर शान्ति नगर से मावी पुलिस चौकी तक ग्रीनबैल्ट की भूमि पर अवैध अतिक्रमण को हटाने हेतु अनुरोध किया गया है। तत्क्रम में अवगत कराना है कि प्रश्नगत मार्ग लोक निर्माण विभाग के अन्तर्गत आता है, इस पर कार्यवाही लोक निर्माण विभाग द्वारा की जानी है। इस सम्बन्ध में शिकायतकर्ता को दूरभाष नं0-9350220085 पर अवगत करा दिया गया है।

कृपया तदनुसार अवगत होने तथा आई.जी.आर.एस. प्रणाली के अन्तर्गत उक्त सन्दर्भ को निक्षेपित करने हेतु सम्बन्धित को निर्देशित करने का कष्ट करें।

Signed by

Raj Kumar Verma

Date: 21-12-2024 12:35:31

अधि0अभि0जोन-8

पृ०सं०

/4/ईई जोन-8/2024 दिनांक:

प्रतिलिपि:-

1. श्री राशिद अली वारसी, निवासी-लोनी (मो0नं0-9350220085) को सूचनार्थ प्रेषित।

अधि0अभि0जोन-8

64<sup>162</sup>

ANNEXURE-A-10

**GHAZIABAD DEVELOPMENT AUTHORITY GHAZIABAD**

**Vikas Path, Ghaziabad**

I.S.O. 9001:2008 and I.S.O 14001:2004 certified organization)

Letter No. /4/EE Zone/2024

Dated: 21.12.2024

To,

The District Magistrate  
Ghaziabad

Sub: Regarding disposal of IGRS reference number 20014024019522 dated 25.11.2024 of Integrated Grievance Redressal System, Uttar Pradesh.

Sir

Please take the reference of IGS No.-20014024019522 dated 25.11.2024 of Shri Rashid Ali Warsi resident Loni on the above subject through which a request has been made to remove illegal encroachment on the land of Greenbelt from Shanti Nagar to future police post on Delhi-Saharanpur road. In this regard, it is to be informed that the road in question comes under the Public Works Department. Action on this is to be taken by the Public Works Department. In this regard, the complainant has been informed on telephone number-9350220085.

Please inform the concerned person to deposit his reference under the I.G.R.S. system.

Signed by  
Sd/- Raj Kumar Verma

CC to  
Shri Rashid Ali Warsi, resident Loni (ph.No.-9350220085) for information.



//TRUE TRANSLATED COPY//





# गाजियाबाद विकास प्राधिकरण

विकास पथ, गाजियाबाद।

I.S.O.-9001-2015 एवं I.S.O.-14001-2015 प्रमाणित कम्पन

पत्रांक - 73...../प्रवर्तन जोन-8/2025

दिनांक - 11/04/25

सेवा में,

जिलाधिकारी महोदय,  
गाजियाबाद।

विषय- सम्बन्धित शिकायत निवारण प्रणाली, उत्तर प्रदेश के अन्तर्गत प्राप्त शिकायत सन्दर्भ संख्या-20014025004303 दिनांक 17.03.2025 के निस्तारण के सम्बन्ध में।

महोदय,

कृपया जन सुनवाई सम्बन्धित शिकायत निवारण प्रणाली, उत्तर प्रदेश के अन्तर्गत प्राप्त शिकायत सन्दर्भ संख्या-20014025004303 दिनांक 17.03.2025 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसमें श्री राशिद वारसी द्वारा दिल्ली सहारनपुर मार्ग पर शांतीनगर से नावी पुलिस चौकी तक ग्रीन बेल्ट की भूमि पर किये गये अतिक्रमण को हटाये जाने के सम्बन्ध में शिकायत की गयी है।

उपरोक्त के क्रम में क्षेत्रीय अभियन्ता की आस्थानुसार अवगत कराना है कि प्रश्नगत क्षेत्र में सड़कों आदि का रख-रखाव नगर पालिका परिषद लोनी द्वारा किया जाता है। सड़क/ग्रीन बेल्ट, पार्क, नाली आदि पर किये गये अतिक्रमण को हटाये जाने का प्रकरण नगर पालिका परिषद, लोनी से सम्बन्धित है। सड़क/ग्रीन बेल्ट पर किये गये अतिक्रमण को हटाये जाने हेतु कार्यक्रम निर्धारित कर प्राधिकरण को सूचित करने पर प्राधिकरण द्वारा सम्बन्धित प्रवर्तन जोन-8 के अपने सम्पूर्ण स्टाफ के साथ सहयोग किया जायेगा। उक्त के सम्बन्ध में शिकायतकर्ता को उनके दूरभाष 9350220085 पर बातों कर अवगत करा दिया गया है।

कृपया उपरोक्तानुसार अवगत होते हुए प्रश्नगत सन्दर्भ को निष्पत्ति करने हेतु सम्बन्धित को निर्देशित करने का कष्ट करें।

विशेषकार्याधिकारी/  
प्रणाली प्रवर्तन जोन-8

पुंरसो-...../प्रवर्तन जोन-8/2025

दिनांक - .....

प्रतिलिपि -

1. श्री राशिद वारसी, नगर व तहसील लोनी जिला-गाजियाबाद को सूचनार्थ।

विशेषकार्याधिकारी/  
प्रणाली प्रवर्तन जोन-8

//TRUE COPY//

7064

ANNEXURE-A-13

**GHAZIABAD DEVELOPMENT AUTHORITY GHAZIABAD**  
**Vikas Path, Ghaziabad**

I.S.O. 9001:2008 and I.S.O 14001:2004 certified organization)

Letter No.73/ Enforcement Zone-8/2025

Dated: 11.04.2025

To,

District Magistrate Sir,  
Ghaziabad

Sub:- Regarding disposal of complaint reference number-20014025004303 dated 17.03.2025 received under Integrated Grievance Redressal System, Uttar Pradesh.

Sir,

Please take the reference of complaint reference number-20014025004303 dated 17.03.2025 received under the Public Hearing Related Grievance Redressal System, Uttar Pradesh, in which Mr. Rashid Warsi has complained about the removal of encroachment on the land of Green Belt from Shanti Nagar to Mavi Police Chowki on Delhi Saharanpur Road.

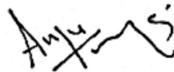
In continuation of the above, as per the report of the Regional Engineer, it is to be informed that the maintenance of roads etc. in the area in question is done by the Municipal Council Loni. The matter of removal of encroachment on road / green belt, park, drain etc. is related to the Municipal Council, Loni. On scheduling a program for removal of encroachment on Sahak / Green Belt and informing the Authority, the Authority will cooperate with its entire staff of the concerned Enforcement Zone-8. Regarding the above, the complainant has been informed by talking to him on his telephone number 9350220085.

Please be informed as above and direct the concerned to deposit the reference in question.

Page No./ Enforcement Zone-8/2025      Date-

Copy to:

1. Shri Rashid Warsi, City and Tehsil Loni District-Ghaziabad for information.



//TRUE TRANSLATED COPY//



## ANNEXURE-2

कार्यालय क्षेत्रीय वनाधिकारी गाजियाबाद रेंज गाजियाबाद  
पत्रांक ०७ / ३३-१ दिनांक गाजियाबाद १५ जुलाई, 2025  
सेवा में,

प्रभागीय निदेशक,  
सामाजिक वानिकी प्रभाग,  
गाजियाबाद।

विषय- Complaint against owners of DPS Public School, situated at Delhi Saharanpur Road, Loni  
For built up shops/market after fallen down of 2 green neem trees and some other  
green trees from Green Belt of Delhi Saharanpur Road, Loni Distt, Ghaziabad, U.P

सन्दर्भ- आपका पत्रांक 5854/33-३ दिनांक 21.06.2025  
महोदय,

उपरोक्त विषयक एवं सन्दर्भित पत्र के क्रम में सादर अवगत कराना है कि उक्त जांच श्री  
हरप्रसाद, वन दरोगा, द्वारा करायी गयी, इनकी जांचनुसार डी०पी०एस० स्कूल प्रशासन द्वारा बताया गया  
कि स्कूल के क्षेत्र में निर्माण कार्य किया गया था, निर्माण के दौरान कुछ अशोक व बकैन प्रजाति के वृक्ष  
थे, जो निर्माण कार्य में बाधक होने के कारण हटाना पड़ा था। चूंकि उक्त वृक्ष निजी स्कूल की भूमि पर  
थे एवं छूट प्रजाति के होने के कारण कार्यवाही किया जाना सम्भव नहीं है।  
अतः सूचना आवश्यक कार्यवाही हेतु सेवा में सादर प्रेषित।

भवदीय  
क्षेत्रीय वनाधिकारी  
गाजियाबाद

सेवा में,

क्षेत्रीय तनाविकारी  
गांधीशाखा

विषय: शिक्षागत

गद्यक,

अवगत कराना है कि गौका स्थल की जांच की गई व शिक्षापत्रकारी से जाती की गई, मौके पर D P S स्कूल के क्षेत्र में निर्माण क्रिया किया गया था, स्कूल प्रशासन द्वारा बताया गया कि निर्माण के दौरान कुछ अशौक व बर्कन प्रजाति के वृक्ष थे, जिन्हें हटाना पडा, अतरोच होने के कारण। पैड स्कूल की निजी सम्पत्ति में थे व डूट प्रजाति के थे, इसाकेरु अनुमति के लिए लिए आवेदन नहीं किया गया। मौके पर कोई भी प्रातिवान्धित प्रजाति के वृक्ष नहीं थे।

जांच के दौरान पक्का निर्माण होने के कारण कोई भी साक्ष्य नहीं मिला, पक्का फलना है। सूचना रिपोर्ट सूचना भी प्रेषित है।

भवदीय

Harshvard

(हरप्रसाद) वष  
विकास प्रमारी, लोनी

Gmail

वन संरक्षण एवं क्षेत्रीय निदेशक, मेरठ  
रजिस्ट्रार : Ssh67  
फाइल : 33-3  
दिनांक : 12-06-2025

CF Meerut <cfmeerut@gmail.com>

Subject: Complaint against owner of DPS Public School, situated at Delhi Saharanpur Road, Loni for built up shops/market after fallen down of 2 green neem trees and some other green trees from Green Belt of Delhi Saharanpur Road, Loni, Distt. Ghaziabad, U.P.

message

11 June 2025 at 16:51

POCF HoFF UP <pocf-up@nic.in>  
To: CCF COURT CASE <ccfcourt@gmail.com>, ccfmeerut <ccfmeerut@gmail.com>, cfmeerut <cfmeerut@gmail.com>, cfmeerb <cfmeerb@gmail.com>

===== Forwarded message =====

From: Nandlal Kumar Mishra <nandlalkumarmishra@gmail.com>  
To: <dmgha@nic.in>, <pocf-up@nic.in>, <rocz.lko-mef@nic.in>, <publicgrievance-ngt@gov.in>  
Date: Wed, 11 Jun 2025 16:04:19 +0530  
Subject: Complaint against owner of DPS Public School, situated at Delhi Saharanpur Road, Loni for built up shops/market after fallen down of 2 green neem trees and some other green trees from Green Belt of Delhi Saharanpur Road, Loni, Distt. Ghaziabad, U.P.

===== Forwarded message =====

PFA

Regards,

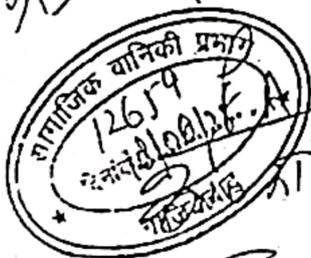
Nandlal Kumar Mishra  
Advocate  
Mobile No.9717634603, 01145942111  
Email: nandlalkumarmishra@gmail.com

Letter Nandlal.pdf  
429K

व्यक्ति  
वन संरक्षक  
मेरठ वन:मेरठ

पता- 3898/33-3, दिल्ली, मेरठ, 25/6, 2025.  
प्रतिनिधि क्षेत्रीय निदेशक, वन संरक्षण,  
राज्यपाल के कार्यालय एवं क्षेत्रीय निदेशक के कार्यालय  
में प्रेषित कि प्रस्ताव पत्रों में पाठ्य कि विवरणों पर  
विचारण कर कार्यालय में प्रेषित करे।  
कृपया - उपरोक्त कार्य।

Handwritten notes and signatures on the left side of the page.



अग्र प्रेषित  
प्रथममार्गिक अधिकारी  
कार्यालय वन संरक्षण/क्षेत्रीय निदेशक  
सांघाजिक पार्क, मेरठ  
वन  
वन संरक्षक  
मेरठ वन:मेरठ  
पता- 3898/33-3, दिल्ली, मेरठ, 25/6, 2025.  
प्रतिनिधि क्षेत्रीय निदेशक, वन संरक्षण,  
राज्यपाल के कार्यालय एवं क्षेत्रीय निदेशक के कार्यालय  
में प्रेषित कि प्रस्ताव पत्रों में पाठ्य कि विवरणों पर  
विचारण कर कार्यालय में प्रेषित करे।  
कृपया - उपरोक्त कार्य।

Handwritten signatures and notes at the bottom left of the page.

**NANDLAL KUMAR MISHRA**  
**Advocate**  
 Supreme Court of India

Chamber No.:- 233, Block-D,  
 Additional Building Complex,  
 Supreme Court, New Delhi-110001  
 M:9717834603

Dated: 10.06.2025

To,

1. The District Magistrate, Ghaziabad  
 District Magistrate Office, Collectorate, Rajnagar,  
 Ghaziabad-201001 (UP)  
 Email: dmgha@nic.in  
 Phone: 9454417566
2. The Principal Chief Conservator (HoFF), Uttar Pradesh  
 Principal Chief Conservator of Forests, Govt. of Uttar Pradesh  
 17, Rana Pratap Marg, Lucknow. (Uttar Pradesh)-226001  
 Email: pccf-up@nic.in
3. Ministry of Environment, Forest and Climate Change,  
 Through Regional Officer, Regional Office, Lucknow  
 Email: roc.lko-mef@nic.in

Sub: Complaint against owner of DPS Public School, situated at Delhi Saharanpur Road, Loni for built up shops/market after fallen down of 2 green neem trees and some other green trees from Green Belt of Delhi Saharanpur Road, Loni, Distt. Ghaziabad, U.P.

Respected Sir,

This is to inform you that on National Highway No.709B, (Old number NH-57) Delhi Saharanpur Road there are Green Belt on both side of Road 11 to 12 KM. The said road is a part of the Delhi-Saharanpur-Dehradun Expressway. Mostly land of green belt is encroached by encroachers and built up market/shops and their houses. Recently owner of DPS Public School situated at Delhi Saharanpur Road Loni, District Ghaziabad fell down of 2 green neem trees and 5-8 other green trees and built up market/shops on the land of Green Belt and other greenery. The school owner has already constructed a school building on the back side of the market/shops. The pollution level in Loni is in a very bad condition due to which most of the trees on the said green belt have gradually been destroyed by people and very little greenery is left and the green belt has not been developed properly by the concerned department. Whereas instead of inspiring children and people to plant more and more trees, this DPS school owner has cut down the trees on the green belt and built

**NANDLAL KUMAR MISHRA**  
**Advocate**  
Supreme Court of India

Chamber No.:- 233, Block-D,  
Additional Building Complex,  
Supreme Court, New Delhi-110001  
M:9717834603

shops/markets and has destroyed the green trees and damaged the environment. Trees and plants protect the environment from getting polluted and help in keeping the environment clean and green. The environment has been damaged by cutting trees by the school owner, for which the school owner is responsible.

Therefore, you are requested to take action against school owner of DPS Public School situated at Delhi Saharanpur Road, register FIR against them and demolished the said shops/market built up on green belt after cutting the green trees and they damage the environment. The recognition of this school should be cancelled. Heavy fine be imposed upon the owner of DPS Public School for polluting the environment by cutting green trees.

Thanking you



Nandlal Kumar Mishra  
Advocate

CC to:  
The Hon'ble Chairman  
National Green Tribunal,  
Principal Bench, New Delhi  
Email: publicgrievance-ngt@gov.in

Enclosed:  
Photographs showing trees.



GPS Map Camera

**Pavi Sadakpur, Uttar Pradesh, India**

P7vq+487, Prem Nagar, Loni, Pavi Sadakpur, Uttar Pradesh 201102, India

Lat 28.742676° Long 77.288116°

10/07/2025 11:30 AM GMT +05:30

Google



**D.P.S. PUBLIC SCHOOL**  
ENGLISH MEDIUM (RECOGNISED)  
BASED ON CBSE PATTERN  
Main Delhi Shahrampur Road Arya Nagar Loni (GZB) | UDISE CODE : 09090105816  
M.: 9312849560  
dpspublicschool05@gmail.com

**D.P.S. PUBLIC SCHOOL**  
RECOGNISED • ENGLISH MEDIUM • BASED ON C.B.S.E.PATTERN  
M.9312849560  
UDISE Code: 09090105816

GPS Map Camera

**Ghaziabad, Uttar Pradesh, भारत** 🇮🇳  
Khasra No 7, Loni Rd, Near Main Ds Road, Prem Nagar,  
Dharoti Khurd, Arya Nagar, Ghaziabad, Uttar Pradesh 201102,  
भारत  
Lat 28.74273° Long 77.28812°  
मंगलवार, 10/03/2026 03:19 PM GMT +05:30



Google